Government of India Ministry of Finance Department of Revenue

LOK SABHA UN-STARRED QUESTION NO. 3808

To be answered on Monday, March 24, 2025/ Chaitra 3, 1947 (Saka)

NATIONAL BENCH OF GST APPELLATE TRIBUNAL(GSTAT)

3808. Shri Pradyut Bordoloi:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has completed the process of appointing all the members of the National Bench of the GST Appellate Tribunal (GSTAT) and operationalising it and if not, the reasons therefor;
- (b) the details and the number of States that have not yet operationalised the State benches of their GSTATs;
- (c) the details and the number of GST appeals pending for the last five years; and
- (d) whether the Government has set any timelines for the establishment of the State benches of GSTATs in all the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): The Principal Bench and State Benches of the Goods and Services Tax Appellate Tribunal (GSTAT) have been notified. The President, GSTAT has been appointed w.e.f. 06.05.2024. Work towards early operationalization is in progress
- (c): GSTAT has not started accepting appeals.
- (d): After the benches are constituted, GSTAT would commence operations.
